

CCP No. 170/02

ⁱⁿ
OA No. 360/02

10/8/02

Hon. Maj Gen K.K. Srivastava, AM.
Hon. Mr AK. Bhatnagar, J.M.

Sri S.K. Om, learned Counsel for the applicant submits that as per the order of this Tribunal dated 22/5/02, the respondent No 3 was directed to consider & decide the representation of the applicant. As the respondent No 3 has now decided the representation of the applicant, this petition has ^{been} rendered infructuous. The Contempt petition is dismissed as having become infructuous. No costs.

AK
J.M.

AM
AM.

2